PENDENCY REPORT AS ON 30-07-2020		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	9360
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	50
4	ARBA-Appeals under Indian Arbitration Act.	270
5	ARBP-Petitions under Indian Arbitration Act.	208
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	4581
8	CEREF-Reference under Central Excise Act.	21
9	CMAPL-Miscellaneous Applications.	2491
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2437
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	5
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5550
17	Contempt Petition in Bhubaneswar Bench	2
18	Contempt Petition in Cuttack Bench	74
19	CONTR-Proceeding relating to Criminal Contempt	56
20	COPET-Orginal Petition (Companies Act.)	130
21	CRA-Criminal Appeals	1049
22	CRLA-Appeal against Judgement/Sentence.	9946
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1494
24	CRLMA-Other Miscellaneous Application.	620
25	CRLMC-Appl.under Sec.482 Cr.P.C.	10157
25 26	CRLMP-Criminal Miscellaneous Petition	502
27	CRLREV-Criminal Revision.	8989
28	CRMC-Criminal Miscellaneous Case	22
29 30	CRP-Revision Petition. CRREV-Criminal Revision	161 259
31		
	CS(OS)-Civil suits.	1
32	CUSREF-Reference under Customs Act.	3
33	CVA-Civil Appeals	
34	CVREV-Civil Revision.	39
35	CVRVW-Civil Review.	19
36	DSREF-Confirmation under Sec.336 Cr.P.C.	5
37	EC-Execution Case.	3
38	ELA-Appeals from Judgement in Election Pet.	14
39	ELPET-Election Petitions.	28
40	EXFA-Execution First Appeal.	3
41	EXOS-Execution Application.	4
42	EXP-Execution Petition.	21
43	FA-First Appeal	1078
44	FAO-First Appeal from Orders.	3190
45	FA(OS)-FA from Judgement in original suits.	1
46	GA-Government Appeals	112
47	GCRLA-Government Appeals	390
48	GUAP-Pet. under Guardianship and Wards Act.	12
49	IP(M)-Main Petition (Insolvency ACt.)	1
50	ITA-Appeals Income-tax	375
51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1217

53 JCRLRV-Jail Criminal Revision.	11
54 JCRMC-Jail Criminal Misc.Case.	1
55 LAA-Appeals (Land Acquisition Act)	963
56 LPA-Letters Patent Appeals.	36
57 MACA-Motor Accident Appeals.	6472
58 MAC-Motor Accident Claims.	1
59 MA-Miscellaneous Appeals	100
60 MATA-Matrimonial Cases (Appeals)	921
61 MFA-FA against Spl. Jurisdiction Cases.	12
62 MJC-Misc.Judicial Case.	59
63 MSA-SA from judgements in Misc. Cases.	84
64 OCRMC-Original Crl. Miscellaneous Case	100
65 OJC-Original Jurisdiction case (Writ)	1618
66 OREF-References.	1
67 OS-Original Suit.	1
68 OTAPL-Other Tax Applications.	115
69 OTC-Other Tax Case.	6
70 OVTA-Tax Appeal Under OVAT ACt.	1
71 RCFA-First Appeals(Rent Control Matters)	1
72 Review Petition in Cuttack Bench	8
73 RFA-FA from Judgement and Decree in Suit	2163
74 RPFAM-Revision US 19 of Family Court Act.	1625
75 RSA-Second Appeal from Judgement and Decree.	6740
76 RVWPET-Review Petition.	1894
77 SAO-Second Appeal from Appellate Order.	223
78 SA-Second Appeal	2311
79 SCLP-Pet.for leave to appeal to Supreme Court	1
80 SJC-Special Jurisdiction Case (Tax Matters)	179
81 SM-Suo Motu.	46
82 SPA-Sp.Appeal before DB	5
83 STAPL-Appl.for direction to make a reference.	1
84 STREV-Sales Tax Revision.	1562
85 TA-Tax Appeal	12
86 TEST-Testamentary Cases.	1
87 TREV-Tax Revesion	99
88 TRPCRL-Transfer Pet.for transfer a Crl.Proc.	271
89 TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	858
90 WA-Appeals before DB against SB Judgement	3468
91 WPC(OAC)-Original Application in Cuttack Bench	350
92 WPC(OA)-Original Application in Bhubaneswar Bench	50
93 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
94 WPC(OAS)-Original Application in Sambalpur Bench	1
95 WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	710
96 WPC(TAC)-Transfer Application in Cuttack Bench	3
97 WP(C)-Writ Petition under Art.226 and 227.	66035
Grand Total	164205